

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/(IB)/2017
NAME OF THE PETITIONER(S) : SHABBIR ENTERPRISES
NAME OF THE RESPONDENT(S) : POWER GEAR LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	<i>[Signature]</i> Junior for Petitioner 8/6/17

ORDER

Counsel for the petitioner present and submitted that out of the outstanding debt one portion of the debt has been paid. However, he requests time to verify about the rests of the portion of the debt has been paid or not. At the request, time is enlarged. Put up on **14.06.2017 at 02.30 P.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K.Anantha Padmanabha Swamy)
Member (Judicial)